

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 03.10.2016

OA No. 291/00626/2016

Mr. C.B. Sharma, counsel for applicant.

Learned counsel for the applicant seeks permission to withdraw the instant O.A. with liberty to file it afresh, if the applicant succeeds in his OA No. 291/00627/2016 wherein he has impugned order of compulsory retirement.

The Original Application is dismissed as withdrawn with the liberty as aforesaid.

 
(MS. MEENAKSHI HOOJA) (SANJEEV KUMAR KAUSHIK)
ADMINISTRATIVE MEMBER JUDICIAL MEMBER

Kumawat